

**REFERENCE SPEECH BY HON'BLE MR. JUSTICE GOVIND  
MATHUR ON 17.11.2017,  
ON THE EVE OF TRANSFER  
FROM RAJASTHAN HIGH COURT TO ALLAHABAD HIGH  
COURT.**

My Lord Hon'ble the Chief Justice,

My esteemed colleagues on the Bench,

Shri Narpat Mal Lodha, Advocate General and  
Chairman, Special Committee of the Bar Council of Rajasthan,

Shri Ranjeet Joshi, President, Rajasthan High Court Advocates'  
Association,

Shri Kuldeep Mathur, President, Rajasthan High Court Lawyers'  
Association,

Learned Senior Advocates,

Members of the Bar,

Members of the Rajasthan Judicial Service,

Officers of the Registry,

Ladies and Gentlemen.

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While I was preparing myself for this day, I had been planning a lot of imaginary speeches about my experience, my learning, my relations with my seniors, my colleagues, my associates and the time spent in courts and corridor etc.

By now, when the actual moment has arrived, I cannot think of anything except – Thank You, Thank You and Thank You.

Ladies and Gentlemen, in last few hours, I got the 42 years' journey of mine at Jodhpur flashed back. I spent my childhood mostly at the lakes of Udaipur and in the hills nearby. It was too difficult to leave the beautiful city, more specifically to leave behind a place with recorded history of several generations of illustrious family. But my precious elder brother Shri Narendra Narain Mathur left Udaipur to struggle and establish himself in legal profession at Jodhpur. Me and my other brother Shri Rajendra Narain Mathur, now Senior Advocate at Jaipur, followed him.

I did my first graduation in the year 1980 from the Jodhpur University and the graduation in law from the same university in the year 1983. In six years of my college education, I earned most valuable friends, who supported me and still support me, whenever I am in need of that.

After completing my degree in law, I had no confusion for my future career as a lawyer though while undergoing studies, I visualised my future either as a Journalist or as a Teacher. In my college days, I edited "Chhatra-Sangharsh" and co-edited "Jan-Pataka" periodicals and also worked on desk with "Lok Janwad" at Jaipur.

In September, 1983, Justice M.R.Calla, then a lawyer

of his own class at Jaipur, permitted me to join his office. After having essential tips of profession, I returned to Jodhpur in the year 1984. I associated myself with my elder brother, a very successful lawyer of his time and then a wonderful Judge of Rajasthan High Court. With him, I had opportunities in abundance to draft petitions, replies and rejoinders. I also had great opportunity to appear and argue cases before the legendary Judges like Justice J.S.Verma, Justice Kishore Singh Lodha, Justice Dwarka Prasad Gupta, Justice Milap Chandra Jain, Justice Kanta Bhatnagar, Justice Jasraj Chopra, Justice Ashok Kumar Mathur, Justice Shivraj Patil, Justice P.P.Naolekar, Justice V.S.Kokje, Justice Anil Dev Singh, Justice Rajesh Balia and several other Judges of equal caliber.

I witnessed lawyering skills of the legends of Bar like Shri Marudhar Mridul, Shri Hastimal Parakh, Shri Mahaveer Chand Bhandari, Shri D.S.Shishodia, Shri M.M.Singhvi, Shri Pannalal Choudhary and many more, who are not with us now. The lawyers community of the Rajasthan is fortunate enough to have blessings of living legends Shri Lekh Raj Mehta and Shri Murlidhar Purohit. In my entire career as an Advocate, I keenly observed (Late) Shri Marudhar Mridul. I considered him as Draunacharya and myself as Eklovya.

I learned a lot from my friend lawyers. I cannot forget marathon debates with my Chambermates Shri P.P.Choudhary, now a Minister for State to the Government of India, Shri Mahesh Bora, Shri Kamal Joshi, Shri C.S.Bissa, Shri Niranjana Gaur, Shri V.L.Thanvi, Shri Sangeet Raj Lodha and Shri P.K.Lohra. Last two are now Hon'ble Judges of this Court.

The biggest achievement of my professional career is the associates I had. I had opportunity to be assisted by Shri Prithvi Raj Singh, now Additional Advocate General, Shri G.R.Punia, Former Additional Advocate General, Shri Kuldeep Mathur, President, Rajasthan High Court Lawyers' Association, Shri Sanjay Mathur, Shri Harish Purohit, Shri Sandeep Shah, Shri Sanjeet Purohit, Shri Baljinder Singh, Shri R.S.Charan, Shri Anil Bachhawat, Shri Manoj Joshi and sparkle in the ring Justice (Dr.) Pushpendra Singh Bhati. Once in open Court, Justice Rajesh Balia praised my associates by saying - "Mr. Mathur, you are having gifted associates".

So true he was.

I had very efficient services of Shri Balkishan Dadhich as Munshi and that helped me to have a smooth office working. My thanks to everyone who helped me in becoming a

successful lawyer.

The collegium of Justice Anil Dev Singh, Justice Y.R.Meena and Justice Rajesh Balia considered me a person appropriate to be appointed as a Judge of Rajasthan High Court. They put great faith in me, and I tried my level best for not causing even a small abrasion to their trust.

In last more than 13 years, I had occasion to work as a Judge of this Court under the leadership of several Chief Justices. I bow my head before every leader with whom I worked. I learned a lot from their experience, knowledge and style. Every Chief Justice, who came to this Court, did his level best to maintain majesty of law and to keep the flag of the judiciary high.

Ladies and Gentlemen, the Rajasthan High Court is an institution of erudition, learning and above all justice. With great cooperation of the Judges and lawyers, this august institution is successfully imparting justice to the people of the largest State of the Indian union. This institution has proved to be a great finishing school for me and several others alike. I am having no doubt that this parent institution of mine will continue to be the protector and custodian of justice in the State of

Rajasthan. I believe that it has prepared all of us well for tougher challenges. During the course of its remarkable history, it has effortlessly thrown up gems and to name them few as son of soils like Justice P.N.Singhal, Justice N.M.Kasliwal, Justice S.C.Agrawal, Justice A.K.Mathur, Justice G.S.Singhvi and Justice R.M.Lodha, who had adorned the highest Court of the land with distinction. This Court is also fortunate to have the Judges like Justice Kailash Nath Wanchu, Justice A.P.Sen, Justice J.S.Verma, Justice Shivraj Patil, Justice A.R.Lakshmanan, Justice Arun Kumar, Justice Deepak Verma, Dr. Justice B.S.Chauhan, Justice Arun Mishra, Justice A.M.Sapre, Justice Amitava Roy and Justice Navin Sinha, who too adorned the Apex Court.

I would have been transferred from this Court much back in the year 2010, when me and my esteemed brother Justice Dinesh Maheshwari made request in this regard to the then Hon'ble the Chief Justice of India Shri S.M.Kapadia. I am fortunate enough for delayed action on my representation as that enabled me to associate myself with esteemed brother Hon'ble the Chief Justice Shri Pradeep Nandrajog, a man of few words with great meaning. His kindness, intellect and grip on each and every issue is unparalleled. It was indeed a pleasure to work with Justice Pradeep Nandrajog.

Coming to my colleagues on the Bench, I can never

thank them enough. It is indeed an impossible task for me. I have no hesitation in saying, if there is a sense of piousness in heart, large heartedness to help and guide and a tradition to follow the principles of friendship, then it is ingrained in my colleagues. We are having inseparable bond of friendship. I sincerely and with all humility at my command bow down to each of them.

In my last five years, I shared great bonding with sister Justice Nirmaljit Kaur, a great Judge, a wonderful person. I know how difficult it is for her to be at Jodhpur leaving behind his owns including her father at Chandigarh, but it is her commitment to the system that keeps her always cheerful and detached even from her personal discomfort. I wish, let she be restored to her parent High Court, though that would be a huge loss to my parent institution.

Quite often, people mention that standards of Bar are falling down. I am having an opinion different. What I observed, is that the Bar at Jodhpur is simple, straight forward, unassuming, yet full of learned individuals from whom I learnt a lot. The courtesy, humbleness, fairness and modest behaviour of the lawyers here while appearing in Court is a quality admirable.

I shall be failing in my duty, if I do not express my heartfelt gratitude to the entire subordinate judiciary of Rajasthan including the judicial officers who are serving Registry, Rajasthan State Legal Services Authority and the Rajasthan State Judicial Academy. The officers of the Rajasthan Judicial Service are full of judicial as well as administrative capabilities. I have no words to express their sincerity, integrity and commitment to the cause of justice.

In the same words I appreciate the non-judicial officers of the Rajasthan High Court Registry and other staff who served the institution as well as the Judges with all sincerity. I am highly indebted to each of them for their valuable and qualitative assistance.

To have smooth working, a Judge needs very dedicated personal staff. I am having no words to appreciate the services rendered to me by my Private Secretary Shri Kishore Kumar Mathuria, who was attached with me from the day I was appointed as Judge. I am in habit of working in morning hours. Shri Mathuria was always in my residence chamber at least 15 minutes in advance to the time given. In last 13 years, Shri Mathuria devoted himself for my all official and family needs with great care and caution. As a matter of fact, he acted, and I

treated him as a member of family.

I am also indebted to Shri Amar Singh, retired Court Master, Smt. Aruna Rani Jain, Court Master, Shri Anil Arora, Shri Rakesh Mathur, Shri Sanjay Singh Tanwar, Shri Pramod Tak, Shri Anil Kumar Choudhary, who worked with me as Personal Assistants. I had quality services of Shri Jitendra Goyal as Personal Assistant and while serving me he was selected to Rajasthan Judicial Service. I also had excellent services of Shri Shankar Singh Rawal, Court Clerk and Legal Assistants Shri Vikram Singh, Shri Kamlesh Sharma, Ms. Vijaya Maheshwari, Ms. Garima Panwar and Ms. Bhavya Tiwari. My blessings and best wishes to all of them.

The day I was appointed as a Judge, Shri Mangal Singh Rajpurohit, the then Jamadar, gave certain important tips to me, to be adhered before coming to the dais. I am still adhering those valuable tips. I also had excellent services of Shri Ratna Ram Choudhary and Shri Shyam Lal Kanojia as Jamadar. As a matter of fact Shri Shyam Lal Kanojia is a man of multi-dimensional facets and I have not seen a Jamadar much more aware and cautious than him.

I would also like to appreciate the services given to

me by Shri Navratan, Shri Barkat Khan, Shri Bheru Singh Bhati and Shri Dinesh Panwar, Drivers. Shri Prahlad Singh, Shri Pramod, Shri Umrao Singh, Shri Shambhu Singh and Shri Himmat Ram, who served me as personal security officers.

I would also like to appreciate the services of the entire Court Officer Cell staff and Protocol Section. Each and every officer of the Protocol Section rendered their efficient services to me and my family as and when required. All of them performed their duties with perfect sense of dedication, sincerity, dignity and humbleness.

My blessings and thanks to Shri Mohan Bahadur Shrimal, Shri Karan Soni, Shri Baburam Bishnoi, Shri Jahangir Khan, Shri Ranaram, Shri Rameshwar and Smt. Santosh, who were helping hands to me and my family. My thanks to all the members of Rajasthan Police who were posted as Guards at my residence.

Ladies and Gentlemen, parting with the loved ones is always painful, no matter how much anticipated it is. The kinetics of life joins you with someone and parts you from your own ones. Memories and experiences travels with you. I have memories in abundance and yes, experiences too. These

memories and experiences are my earned assets. I will keep those alive till last.

In last more than 13 years, I tried to perform my duties to the best of my ability, knowledge and judgment, without fear and favour, affection or ill-will. In short, I tried to live up to the solemn oath, that I took on 2<sup>nd</sup> September, 2004. Whether I failed or succeeded, is for all of you to judge. I bow head with reverence. I submit myself to your judgment.

Thank you sir,

Thank you all.

**( GOVIND MATHUR )**